



Tel: +9180-2287 4039
+9180-2235 4085
Fax : +9180-2228 5591
e-mail : com-hfws@karnataka.gov.in

COMMISSIONERATE

Health & Family Welfare Services

COM/HFW/PS/33/2020

Date: 28.07.2020

Circular

Subject: Provisions of Medical facilities to Poura-Karmikas working in City Corporations & Municipalities.

* * * * *

Poura-Karmikas have been doing yeoman duty during COVID-19 pandemic. Therefore, it is prudent to take care of health and well-being of the Poura-Karmikas working to control the spread of COVID-19 pandemic.

Keeping in mind the safety and health of Poura-Karmikas the following facilities shall be provided to them.

1. Poura-Karmikas working in COVID-19 related duties like Disposal of biomedical waste management etc. shall be given PPE, gloves, gum boots, masks etc. as per protocol of Health Department by the District Administration / BBMP.
2. Their health status shall be monitored regularly using thermal scanners and pulse oximeters on a daily basis. This should be done by the supervisory staff at ward level.

3. If they are found to be unwell, they shall be subjected for swab testing at swab collection centres through RT-PCR or Rapid Antigen Test methods and shifted to Medical facilities, if required.
4. In case of untimely death of Paura-Karmikas during this COVID-19 Pandemic, they are entitled for the benefits under Pradhan Mantri Garib Kalyan Yojana or Insurance scheme of State Government.

The facilities enlisted above need to be published widely in local newspapers.


20.3.20.

Commissioner
Department of Health and
Family Welfare services

For immediate action of

1. Commission of BBMP.
2. Director of Municipal Administration, Bengaluru.
3. Deputy Commissioners of all districts.
4. Municipal Commissioners / Chief Officers of City corporations / Municipal corporations / Municipalities.

Copy to

1. Additional Chief Secretary of Health and Family Welfare Department, Bengaluru.
2. Additional Chief Secretary of Urban Development Department, Bengaluru.